

# EASTERN INVESTMENTS LTD.

(Under Administrative Control of Government of India, Ministry of Steel)

## इष्टार्न इनव्हेस्टमेन्ट लिमिटेड

(इस्पात मन्त्रालय, भारत सरकार के प्रसासनिक नियन्त्राधीन)

BIRD GROUP  
बर्ड ग्रुप

Manager  
Corporation Finance Dept, DCR-II  
Securities and Exchange Board of India,  
Plot No.C-4,-A, "G" Block  
Bandra Kurla Complex, Bandra (East)  
Mumbai-400 051

Dear Sir,

3<sup>rd</sup> February, 2010

श्री.मि.से. SEBI  
सं.नं. ....  
दिनांक  
Date 05 FEB 2010

Kind. attn: Mr. Surendra Gangarapu

**Subject: Request for No action under the SEBI ( Informal Guidance) Scheme, 2003 – Applicability of the provisions of SEBI (Substantial Acquisition of Shares and Takeovers) Regulation, 1997 (Takeover Regulation)**

Kindly refer to the discussion the undersigned had with you on the captioned subject matter.

In this respect kindly note that President of India (transferor) and Eastern Investments Ltd (transferee) are coming under the group as defined in MRTP Act, 1969.

- (a) President of India is holding 50.42% shares in Eastern Investments Ltd. By virtue of this holding Ministry of Steel, Government of India appoints all the directors in Eastern Investments Ltd. and exert control over the company
- (b) Vide Clause 35 of the Listing Agreement Eastern Investments discloses President of India as Promoter of the company.

Thanking you,

Yours faithfully  
For Eastern Investments Ltd

(J Banerjee)  
Company Secretary  
Encl : As above